

OFFICE OF THE  
PRINCIPAL DISTRICT & SESSIONS JUDGE BUDGAM

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ORDER NO: 63

DATED: 31/7/2021

Whereas, by virtue of order No. 611 of 2021/RG dated 30-07-2021 and in continuation to the earlier Order dated 30-06-2021, issued by Hon'ble High Court of J & K Srinagar, Hon'ble the Chief Justice has been pleased to Order:

Therefore, in compliance to the Order supra, the litigants shall be allowed entry into the Court premises w.e.f 2<sup>nd</sup> of August 2021, to enable them to meet their counsel in their chambers. However, their entry into the Court Buildings shall continue to be prohibited till further orders.

  
(Mohammad Ashraf Malik)  
Pr. District & Session Judge  
Budgam.

Date: 31/7/2021

No: 343-351/PDJB

Copy to :

1. Registrar General High Court of J&K, Srinagar for information.
2. Principal Secretary to Hon,ble the Chief Justice High Court of J&K, Srinagar for information.
3. Secretary to Hon,ble Smt. Justice Sindhu Sharma, Judge High Court of J&K (Administrative Judge for District Budgam) for information of her Lordship.
4. All Ld. Judicial Officers for information & compliance.
5. CPO/PP District Court Budgam for information.
6. President/Secretary Bar Association Budgam for information.
7. In charge Main Gate District Court Budgam for information & compliance.
8. System Officer, e-court for uploading the same on District Court website.

  
Chief Administrative Officer